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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/91/(IB)/2017  
NAME OF THE PETITIONER(S) : WARTSILA SINGAPORE PVT LTD  
NAME OF THE RESPONDENT(S) : TELEDATA MARINE SOLUTIONS LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Matter is called. No representation on both the sides. As seen from the order dated 02.06.2016, the Counsel for Petitioner caused appearance. A direction was given by this Bench to make compliance with the provisions of section 9(3)(b) and (c) of I&B Code, 2016. Counsel for Petitioner had to issue private notice to the Respondent and to file proof of service. However, Petitioner is not present. One last and final opportunity is given to the Petitioner for his appearance in the matter, failing which appropriate orders will be passed. **Put up on 25.07.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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